IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

C.P-175/(ND)/2017

IN THE MATTER OF:

M/s. Madimax Offshore Services

.. PETITIONER

SECTION:

Under Section 63 & 64(f) of LLP Act, 2008

Order delivered on 25.9.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Shoban Mahant, Advocate

For the Respondents

ORDER

Hon'ble Member (Judicial) not sitting.

Re-notify this case on 24.10.2017.

(S.P. Gahlaut)

Bench officer-III

Surjit 25.9.2017